GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

STARRED QUESTION NO:242 ANSWERED ON:11.05.2016 Post Offices in Rented/Temporary Buildings Jayadevan Shri C. N.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a number of post offices are working out of rented/temporary buildings, and if so, the details thereof, State-wise along with expenditure incurred on rent;
- (b) whether a number of post offices have been renovated/shifted to own buildings during the last one year and the current year and if so, the details thereof, State-wise;
- (c) whether a contract was signed between the Postal Department and Thrissur Corporation to shift Thrissur central post office to a temporary building as part of a road widening project and if so, the present status thereof; and
- (d) whether any perspective plan has been drawn to own their post office building and if so, the details thereof?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *242 FOR 11TH MAY, 2016 REGARDING "POST OFFICES IN RENTED/TEMPORARY BUILDINGS".

- (a) Yes, Madam. The State-wise number of rented/temporary buildings and the expenditure incurred on rent is placed at Annexure A.
- (b) Yes, Madam. The State-wise number of post offices renovated/shifted to own building during the last one year and the current year is at Annexure B.
- (c) An agreement was signed between the Department of Posts and Thrissur Municipal Corporation for temporarily shifting the Thrissur Central Post Office to Corporation bus stand building. Presently, the Thrissur Central Post Office continues to function from its existing departmental building.
- (d) The perspective plan is that Thrissur Municipal Corporation is to construct a post office building on a plot of land to be provided by them at their own cost.

ANNEXURE A

ANNEXURE REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 242 TO BE ANSWERED IN THE LOK SABHA ON 11.05.2016 REGARDING POST OFFICES IN RENTED/TEMPORARY BUILDINGS.

S.

No. State/Union Territory Rented Building (Nos.) Temporary Buildings (Nos.) Rent Paid during 2015-16 (Rs.in lakhs)

- 1 Andhra Pradesh 1438 0 547.78
- 2 Arunachal Pradesh 12 0 0.34
- 3 Assam 443 0 10.38
- 4 Bihar 781 0 183.01
- 5 Chhattisgarh 282 0 69.67
- 6 Goa 80 0 20.00
- 7 Gujarat 1058 0 303.85
- 8 Haryana 360 0 91.16

- 9 Himachal Pradesh 373 0 83.35
- 10 Jammu & Kashmir 201 0 74.57
- 11 Jharkhand 349 0 73.93
- 12 Karnataka 1281 0 502.58
- 13 Kerala 1214 0 445.00
- 14 Madhya Pradesh 811 0 96.16
- 15 Maharashtra 1721 0 668.43
- 16 Manipur 45 0 1.58
- 17 Meghalaya 35 0 1.93
- 18 Mizoram 23 0 1.20
- 19 Nagaland 26 0 0.98
- 20 Orissa 959 0 305.84
- 21 Punjab 527 0 188.14
- 22 Rajasthan 878 0 181.81
- 23 Sikkim 17 0 20.81
- 24 Tamil Nadu 2213 0 890.26
- 25 Telangana 577 0 241.81
- 26 Tripura 49 0 1.39
- 27 Uttar Pradesh 2109 0 584.82
- 28 Uttarakhand 300 0 109.83
- 29 West Bengal 1381 0 953.61
- 30 Andaman & Nicobar Islands 17 0 10.99
- 31 Chandigarh 9 0 4.34
- 32 Dadra & Nagar Haveli 3 0 1.52
- 33 Daman & Diu 4 0 0.39
- 34 Delhi 219 0 244.60
- 35 Lakshadweep 1 0 0.34
- 36 Puducherry 22 0 16.32
- Total 19818 0 6614.32
- Contd…4/-

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ANNEXURE B

ANNEXURE REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 242 TO BE ANSWERED IN THE LOK SABHA ON 11.05.2016 REGARDING POST OFFICES IN RENTED/TEMPORARY BUILDINGS.

S.No.

State/Union Territory Post Office shifted to own buildings(Nos)

Previous year Current year

- 1 Andhra Pradesh 3 0
- 2 Arunachal Pradesh 1 0
- 3 Assam 0 0
- 4 Bihar 0 0
- 5 Chhattisgarh 0 0
- 6 Goa 0 0
- 7 Gujarat 0 0
- 8 Haryana 1 0
- 9 Himachal Pradesh 0 0
- 10 Jammu & Kashmir 0 0
- 11 Jharkhand 0 0
- 12 Karnataka 20
- 13 Kerala 2 0
- 14 Madhya Pradesh 0 0
- 15 Maharashtra 1 0
- 16 Manipur 0 0
- 17 Meghalaya 0 0
- 18 Mizoram 0 0
- 19 Nagaland 0 0
- 20 Orissa 0 0
- 21 Punjab 1 0
- 22 Rajasthan 11 0
- 23 Sikkim 0 0
- 24 Tamil Nadu 3 0
- 25 Telangana 10

26 Tripura 0 0 27 Uttar Pradesh 1 1 28 Uttarakhand 0 0

29 West Bengal 1 0
30 Andaman & Nicobar Islands 0 0
31 Chandigarh 0 0
32 Dadra & Nagar Haveli 0 0
33 Daman & Diu 0 0

34 Delhi 0 0

35 Lakshadweep 0 0 36 Puducherry 0 0 Total 28 1